

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 58/TT/2013

Date: 22.8.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Extension of 400/220 kV Ballabgarh S/S  
(Realignment Work) under 765 kV System for Central Part of Northern Grid Part-  
III for tariff block 2009-14 in Northern Region

Sir,

Please furnish the following information on above mentioned petition, on affidavit,  
with advance copy to the beneficiaries, latest by 15.9.2013:-

Reason for claiming ₹56.57 lakh towards additional capital expenditure after DOCO for  
2012-13 (i.e. 4 months) which is nearly 65% of the expenditure up to DOCO

Yours faithfully,

(P. K. Sinha)  
Asst. Chief (Legal)